GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:59 ANSWERED ON:01.12.2004 PROMOTION OF CBI OFFICERS Pathak Shri Brajesh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Ministry has received suggestions/recommendations from Standing Committee on Law, Justice and Pension, Personnel and Public Grievances regarding recruitment/promotion of officers within C.B.I. instead of recruiting officers from outside;
- (b) if so, the details of suggestions/recommendations in this regard;
- (c) whether the Union Government has taken any action so far to implement the suggestions/recommendations received from the Standing Committee;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTRY AFFAIRS.(SHRI SURESH PACHOURI)

(a): No, Sir.

(b) to (e): Does not arise.